

CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH

O.A. NO. 515 OF 2010

Wednesday, this the 16<sup>th</sup> day of June, 2010

**CORAM:**

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**  
**HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

Joseph Kurian  
Junior Superintendent, 5 (K) Bn NCC  
Changanacherry, Residing at 'Cliff House'  
Sachivothamapuram P.O.  
Kottayam ... **Applicant**

(By Advocate Mr. V.Krishna Menon )

versus

1. The Deputy Director General NCC  
NCC Directorate (K&L)  
State Wing, Thiruvananthapuram
2. The Commanding Officer  
5 (K) Bn NCC, Revenue Tower  
Changanacherry
3. Shri Jose Mathew  
Junior Superintendent  
5 (K) Bn NCC, Revenue Tower,  
Changanacherry ... **Respondents**

(By Advocate Mr. Sunil Jacob Jose, SCGSC )

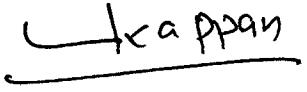
ORDER

**HON'BLE Mr.JUSTICE K.THANKAPPAN, JUDICIAL MEMBER**

Since the applicant is not an employee of Government of India and he was appointed by the State Public Service Commission, he seeks permission to withdraw the OA. Permission is granted. OA is dismissed as withdrawn. No order as to costs.

Dated, the 16<sup>th</sup> June, 2010.

  
**K.NOORJEHAN**  
ADMINISTRATIVE MEMBER

  
**JUSTICE K.THANKAPPAN**  
JUDICIAL MEMBER

VS